

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 014.03.2017.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 5/16	TP 40/17	For Orders	433(e) /433(f)	Spectramat IFM Services Vs Parkway Holdings Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION TO WHOM (PETITIONER) (RESPONDENT)	SIGNATURE

None appeared for the petitioner. Petitioner is called absent. Registry is directed to check and put up the file as the Hon'ble High Court raised objection. Notices not taken to the respondents. Registry is directed to serve notice on the respondents.

List it on 13.04.2017.


MEMBER (J)


MEMBER (T)